

## WRITTEN ANSWERS TO QUESTIONS

[English]

[Translation]

**Central Assistance to Pending Power Projects in U.P.**

\*164. SHRI RAM PUJAN PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether a number of power projects are lying pending in Uttar Pradesh for want of central assistance;

(b) if so, the reasons for not allocating additional funds to U.P. for completing the pending projects; and

(c) whether Union Government propose to grant approval to another power project of Uttar Pradesh; if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b). No, Sir. Central assistance is provided to the State Governments in the form of block loans and grants. It is not related to any particular Sector/project of the State. It is for the State Government to provide funds for a particular power project in the State Plan.

(c) A number of power projects located in U.P. have been identified for possible implementation for yielding benefits in the Eighth Plan, but their final approval would depend upon the comprehensiveness of the project reports, expeditious response of the project authorities to the various comments/observations of the Central appraising agencies, obtaining of clearances such as from the environmental and forest angles and the tying up of funds for them based on the priority accorded by the State Government.

**Employment to Local People in ONGC Units in Gujarat**

\*169. SHRI HAROOBHAI MEHTA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have received any representation to the effect that local people are not getting adequate benefit of employment in Oil and Natural Gas Commission units in Gujarat; and

(b) if so, the response of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). Representations regarding the recruitment of local people in the establishments of ONGC in Gujarat have been received by ONGC.

2. Recruitment to various posts in ONGC is done according to the ONGC (Recruitment & Promotion) Regulations, 1980. In terms of these regulations, recruitment to class III and class IV posts (except the class III posts which have a pay scale of Rs. 725-1480) is largely made by the respective Regional Office of ONGC from the following categories:

- (i) Candidates sponsored by the local employment exchanges.
- (ii) Apprentices trained in the Regions.
- (iii) Departmental candidates.
- (iv) Dependents of deceased employees.